

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**ORIGINAL PETITION NO. 03 OF 2017**

**Dated: 5<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Damodar Valley Corporation**

**.... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv  
Mr. C. K. Rai  
Mr. Sachin Dubey for R-1

Mr. A.S.Mathur  
Mr. Vivek Mathur for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **17.05.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/kt*